

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~15.12.2017~~.
15.1.2018

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/12	IA 36/17, 37/17 & 38/17 in TP 36/16	For hearing on IAs	397/ 398	Thomas Daniel Vs. V. Resonate Tech Solutions P. Ltd. & 2 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PRAMIKSHA NAGAYACH
9666628079

PETITIONER

Raghuram
Adambri
9900039859

Respondents




ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. IA 36/17 is listed for today. Notice issued to the proposed party is returned unserved. Counsel has requested this Tribunal to serve notice on the proposed party by hand. Registry to prepare notice and handover to the Counsel to serve on the proposed party and file proof of service. List it on 06.02.2018.


Member (T)


Member (J)